

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3724**  
ANSWERED ON 8<sup>TH</sup> DECEMBER, 2016

**ADHERENCE TO TRAFFIC RULES**

3724. SHRI AJAY MISRA TENI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether studies have revealed that the buses and other vehicles do not adhere to traffic rules in Delhi which result in increase in accidents and traffic jams;
- (b) if so, the measures being adopted in this regard;
- (c) whether studies have also revealed that encroachments on the roads also lead to traffic jams; and
- (d) if so, the details in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI MANSUKH L. MANDAVIYA)

- (a) The National Transport Development Policy Committee (NTDPC) report, published by NITI Aayog, suggests that the main reason for traffic jams is declining public transport, non-motorized transport and increasing use of private vehicles.
- (b) Delhi Police is taking strict action to check and control lane violations committed by buses and other vehicles on Delhi roads. The general public is educated through print and electronic media to follow lane discipline. Refresher courses are also conducted for drivers of commercial vehicles by Delhi Traffic Police in which they are briefed and sensitized towards their responsibility which drive and to follow traffic rules and regulations including lane violations.
- (c) & (d) No, Madam. Ministry of Road Transport & Highways does not have information about such a finding or study. The prime responsibility to keep the roads and footpaths clear from encroachment lies with local agencies.

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